

243. *..(Interruptions)...*I am not allowing you. *..(Interruptions)...*It is not a Question. *..(Interruptions)...*Mr. Basu, I don't want you to disrespect the Chair, because you are also in the Panel of Vice-Chairmen. *..(Interruptions)...*No, you cannot force me. *..(Interruptions)...*You are free to do whatever you like. *..(Interruptions)...*I will not allow anything else during the Question Hour. *..(Interruptions)...* Question. No. 243. *..(Interruptions)...* बैठिए, आप को तो कुछ-न-कुछ बोलने की आदत हो गयी है। *...(व्यवधान)...* Let them walk out. *..(Interruptions)...*

At this stage, some hon. Members left the Chamber

**उपसभापति :** खामोशी से बाहर जाइए। *...(व्यवधान)...* हां, शर्मा जी सवाल पूछिए।

**Terrorist Activities on the Borders of Jammu and Kashmir and Himachal Pradesh**

\*243. SHRI ANIL SHARMA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that a number of violent incidents by the terrorists on the borders of Jammu and Kashmir and Himachal Pradesh and some areas of punjab have increased during the last six months;

(b) if" so, the total number of violent incidents occurred in these States during the above period;

(c) the number of security personnel, terrorists and citizens killed in these incidents; and

(d) the steps Government propose to take to prevent such incidents in future?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI CHENNAMANENIVIDYA SAGAR RAO): (a) to (d) A statement is laid on the Table of the House.

**Statement**

(a) to (c) The total number of violent incidents by terrorists and the number of security personnel, terrorists and civilians killed in the States of Jammu and Kashmir, Punjab and Himachal Pradesh during the period from 1 st January 2002 to 30th June 2002 and the corresponding period last year are as follows:

	No. of Violent incidents by terrorists		Security Personnel killed		Terrorists killed		Civilians killed	
	2002	2001	2002	2001	2002	2001	2002	2001
JandK	1863	2105	163	170	870	757	483*	437*
Punjab	2	1	0	0	0	0	5	0
H.P.	1	0	2	0	0	0		0

[includes volunteer member of Village Defence Committees (VDCs) and Special Police Officers (SPOs)]

(d) In addition to continued diplomatic initiatives at various levels and redeployment of troops at borders/LoC and intensive pressure on terrorists in the hinterland, the Government, conjointly with the State Government, has adopted a multi-pronged approach to contain cross border terrorism perpetrated by the pro-Pak terrorist outfits/Pak ISI which includes strengthening of border management to check infiltration; proactive action against terrorists; gearing up intelligence machinery; greater functional integration through an institutional frame work of Operation Groups and intelligence Groups of unified headquarters at all level; improved technology, weapons and equipments for security forces; and action as per law against over ground supporters of the terrorists.

The strategies, tactics and dynamic deployment to counter the terrorist are constantly reviewed, refined and monitored at various levels in the State and Central Government.

**श्री अनिल शर्मा :** मैडम डिप्टी चैयरमैन, माननीय मंत्री जी ने अपने जवाब में कहा है कि जम्मू कश्मीर में पिछले 6 महीने के अंदर नंबर आफ वायलेंस इंसीडेंट्स कम हुई हैं, सेक्युरिटी परसंस भी कम मारे गए हैं, टैरिस्ट्स किलिंग ज्यादा हुई है और सिविलियंस भी पिछले सालों के हिसाब से ज्यादा मारे गए हैं। मैडम, माननीय मंत्री जी द्वारा दिए गए आंकड़ों को मैं मानता हूं कि जम्मू काश्मीर प्रदेश के अंदर आतंकवादी गतिविधियां कम हुई हैं, लेकिन मैडम, मैं ने सीमा क्षेत्र की बात कही थी और सीमा क्षेत्र में पंजाब और हिमाचल प्रदेश जैसे प्रदेश आते हैं। अब जहां तक आतंकवाद की बात है, जब वे पार्लियामेंट हाउस तक पहुंच सकते हैं तो उस से अंदाजा लगाया जा सकता है कि वह क्या करना चाहते हैं। इसलिए मेरा माननीय मंत्री जी से यह प्रश्न है कि जहां जम्मू काश्मीर में वायलेंस इंसीडेंट्स के आंकड़े कम हुए हैं, वहीं हिमाचल प्रदेश और पंजाब में आंकड़ों

[31 July, 2002]

RAJYA SABHA

में वृद्धि हुई हैं। सीमा क्षेत्रों में जहां पिछले साल पंजाब में केवल एक इंसीडेंट हुई थी, इस साल दो इंसीडेंट्स हुई हैं और सिविलियंस 5 मारे गए हैं। मैडम, इन आंकड़ों को देखते हुए ... (व्यवधान)...

**उपसभापति :** अब आप सवाल पूछिए। आप इतना लंबा भाषण करेंगे तो जवाब भी लंबा आएगा।

**श्री अनिल शर्मा :** मैडम, मैं अपने प्रश्न के भाग “क” में पूछना चाहता हूं कि हिमाचल प्रदेश और जम्मू काश्मीर की सीमाओं पर कौन से आतंकवादी ग्रुप सक्रिय हैं, “ख” क्या हिमाचल प्रदेश के अंदर स्पेशल सर्विस ब्यूरो को डिप्लॉय किया गया है? “ग” भाग में, क्या केन्द्र सरकार ने उन आतंकवादियों के हिमाचल प्रदेश में जो लोकल कांटेक्ट हैं, उन ठिकानों का पता लगाया है? “घ” भाग मेरे प्रश्न का है।

**उपसभापति :** यह ए, बी, सी, डी, ई, एफ जी, नहीं चलता। मंत्री जी को जवाब देने दीजिए।

SHRI CHENNAMANENIVIDYA SAGAR RAO: Madam, all the figures related to the number of violent incidents that have taken place in Jammu and Kashmir have been given in the written reply. As far as Punjab and Himachal Pradesh States are concerned, the number of violent incidents is negligible. In Punjab, in the year 2002, only two violent incidents have taken place in which five civilians were killed; and in Himachal Pradesh, only one incident occurred where two security personnel were killed, and no civilian was killed in that incident, madam, though the terrorist-related incidents have not been taking place in Punjab, as frequently as it used to be earlier, but there have been reports from Punjab which are pointing to the possibility of the intensification of the efforts of the foreign-based Punjab militant outfits and their sympathisers in the State to revive the militancy in Punjab. As per the intelligence inputs, the ISI officials have reportedly indicated their commitment once again to the revival of the Khalistan movement and these kind of things, so far as Punjab is concerned. Madam, in Himachal Pradesh, on January 1, 2002, some unidentified persons, suspected to be Lashkar-e-Tayyaba militant, fired at Army personnel, at the firing range in Dhantal Hills, District Kangra, Himachal Pradesh near Pathankot, killed two Army men; and over the wooden butt of the rifle which was recovered later, the name of Lashkar-e-Tayyaba was inscribed in English and Urdu. So, definitely, they want to extend their activities to the State of Punjab and also to Himachal Pradesh.

however, the Central Government is assisting both the State Governments, namely, the Government of Punjab and the Government of Himachal Pradesh in order to effectively combat the terrorist activities in these States. We are modernising the police force in both these States.

**श्री अनिल शर्मा :** उपसभापति महोदया, माननीय मंत्री जी ने मेरे प्रश्नों का जवाब तो नहीं दिया है, परन्तु मैं दूसरे सप्लीमेंटरी के हिसाब से पूछना चाहता हूँ, जो मेरा केन्द्र सरकार से अनुरोध भी है कि जो बोर्डर की प्रदेश सरकारें हैं, जैसे हमारे हिमाचल प्रदेश की सरकार है, उन प्रदेशों में क्या केन्द्र सरकार इस बात पर विचार करेगी कि वहाँ के जो हमारे युवा हैं, जिनके सामने बेरोजगारी की समस्या हैं, उन युवाओं को बोर्डर सिक्योरिटी फोर्स में प्राथमिकता के तौर पर भरती करने का प्रयास किया जाए? इससे एक तो उन युवाओं को रोजगार के साधन मिलेंगे और दूसरे जो हमारी फोर्स हैं, उन क्षेत्रों के बारे में उनसे ज्यादा हमारे बोर्डर के युवा जानकारी रखते हैं। तो क्या केन्द्र सरकार इसके बारे में विचार करेगी? दूसरा, मैं माननीय मंत्री जी से यह पूछना चाहता हूँ कि कोई आर्थिक पैकेज, क्योंकि इसके रख-रखाव के लिए प्रदेश की सरकार की तो कोई आर्थिक नीति नहीं है, क्या कोई आर्थिक पैकेज प्रदेश सरकार को देने की आपकर योजना है?

**SHRI CHENNAMANENIVIDYA SAGAR RAO:** Madam, on a regular basis, the recruitment to the Armed Forces would take place in the respective States. This question pertains to the terrorist attacks over the States. Therefore, the Central Government will assist the State Governments in modernising their police force. We share the intelligence inputs with the States to check infiltration and to curb these activities.

**THE DEPUTY CHAIRMAN:** In fact, one Member wrote to me saying that I should take care of my throat. Now, in cricket, if somebody cannot run, he gets a runner. Instead of straining my throat, I wish I could get somebody to speak on my behalf from the Chair. Dr. Karan Singh; ...*(Interruptions)*... No; I think, I would ask Mr. Lalan to come, because he has a louder voice.

**DR. KARAN SINGH:** Madam, this question specifically deals with the borders of Jammu and Kashmir and Himachal Pradesh. In this connection, may I draw the attention of the hon. House and the Minister, through you, Madam, to one thing? Madam, for many years, there has been an inter-State road which is to connect Himachal Pradesh with Jammu and Kashmir, which was known as the Bhanarwah-Chamba road. We took it up thirty years ago. The hon. Member from that area is also present. It is my understanding that although it was taken up 30 years ago, that road is not yet complete. That road would not only be an alternative link between Himachal Pradesh and the Kashmir Valley, without having to go through

Banihal and Jammu. You could go to Bhadrawarh and then on to Kishtwar and then go into the Valley. I am sorry to say that the Government does not seem to be taking this project seriously. Would the hon. Home Minister—although the Deputy Prime Minister is also here—please inform us as to what is the progress of this important project, and by when he thinks the road would become operational.

SHRI CHENNAMANENIVIDYA SAGAR RAO: Sir, the Governments, is conscious about this particular road. We will take all appropriate steps to expedite the process of Completion of the road.

DR. KARAN SINGH: Sir, 30 years have already elapsed. Many Governments, including ours, have come and gone, and nothing has happened.

SHRI CHENNAMANENI VIDYA SAGAR RAO: We will take necessary steps to expedite the process and complete the road.

**प्रो. रामगोपाल यादव :** मैडम, मेरा प्रश्न इस सवाल के “बी” भाग से संबंधित है। काश्मीर और देश के अंदर आतंकवादी सीमा के उस पार से भी आते हैं और कुछ देश के अंदर के भी लोग हैं। पंजाब से लेकर गुजरात तक की सीमा पर जो कंटीले तारों की बाड़ लगा दी गई थी, उससे काफी हद तक इन्फिल्ट्रेशन रुका है और यह मामला कई बार पहले भी उठ चुका है। मैं माननीय मंत्री जी से कहना चाहता हूँ कि उधर से इधर आने वाले लोगों को रोकने का जो सबसे प्रभावी तरीका हो सकता है, वह है कंटीले तारों का लगाना। मैं माननीय मंत्री जी से जानना चाहता हूँ कि यह जो काश्मीर की पाकिस्तान और हिमाचल प्रदेश से लगाती सीमा है, इसकी कुल लम्बाई कितनी है, इसके कितने हिस्से में आपने अभी तार लगा दी हैं और जो शेष सीमा रह गई है, उसमें और कितना टाइम लगेगा तथा इसमें इतना विलम्ब होने के कारण क्या हैं?

SHRI CHENNAMANENI VIDYA SAGAR RAO: The total length of the border with Punjab is 554 kilometres. The total length of the border to be fenced is 452 kilometres. The length of the border fenced so far is 452 kilometres. So almost the entire border has been fenced.

In Jammu and Kashmir, the total length of the border is 210 kilometres. The total length of the border to be fenced in Jammu and Kashmir is 180 kilometres. Thirty kilometres of fencing has already been completed, and the remaining length of the border supposed to be fenced is 150 kilometres. In addition to the fencing of the 180 kilometres, floodlighting is to be done along 195 kilometres. Floodlighting along a length of 77 kilometres would be completed by the end of 31st March and floodlighting along 55 kilometres would be completed by 2003.

**लाला लाजपत राय :** मैडम, हमारी सरकार स्टेट गवर्नमेंट के साथ मिलकर आतंकवादियों को रोकने की कोशिश करती आ रही है, लेकिन इसके बावजूद हिंसा जारी है, कभी छोटे तो कभी बड़े इंसिडेंट होते रहते हैं। मैं मंत्री जी से जानना चाहता हूँ कि क्या सरकार ने खास तौर से जो बाहर से टेरेरिस्ट्स आते हैं, उनके हाइड आउट्स की पहचान करने की कोशिश की है कि उनके कहां-कहां ठिकाने हैं? मैं पंजाब का अनुभव रखता हूँ और कहना चाहता हूँ कि पंजाब के अंदर जब टेरेरिज्म चल रहा था, जब तक लोकल पापुलेशन ने कोआपरेट नहीं किया, वहां टेरेरिज्म काबू में नहीं आया। इसलिए मैं जानना चाहता हूँ कि इस हिसाब से क्या उपाय किए जा रहे हैं?

**SHRI CHENNAMANENI VIDYA SAGAR RAO:** Madam, so far as the terrorism concerned, it is Pakistan sponsored terrorism that is going on there. Pakistan is encouraging the militant outfits, it is funding and training them and is providing them with sophisticated weapons, it is also transporting them from across the border into this country. We are taking necessary steps to stop the infiltration. We are fencing the respective State borders, and are also modernising the State Police Forces. The rough figure is that most of the militant outfits belonging to different tanzeems, numbering about 3000, are there in the Occupied Kashmir and the borders. They are trying to infiltrate into our borders, our territory. But most of the local people are not supporting them. In these tanzeems, many foreign mercenaries are there who are belonging to different countries.

**लाला लाजपत राय :** महोदया, मेरा दूसरा सप्लीमेंटरी यह है कि मैंने जो पूछा था सउसका जवाब नहीं आया। मैंने यह कहा था कि उनके लोकल अड्डे कहां पर हैं, इसका पता लगानी चाहिए क्योंकि लोकल पापुलेशन की मरजी के बिना, उनके कोऑपरेशन के बिना बाहर के आतंकवादी कुछ नहीं कर सकते। मेरा प्रश्न यह था कि जो लोकल अड्डे हैं, क्या उन्हें तलाश करने की कोशिश की गई ?

महोदया, मुझे यह जानकारी भी मिली है कि बाहर से और विशेषकर पाकिस्तान से जो आतंकवादी आते हैं, भले ही उनकी पाकिस्तान से ट्रेनिंग मिलती है, पैसा मिलता है, सब कुछ मिलता है लेकिन BSF के चौकन्ना होने के बावजूद उनका आना कैसे संभव है? महोदया, उनको BSF का कोऑपरेशन मिलता है और मुझे तो यहां तक पता लगा है कि कई बार BSF वाले पैसे लेकर चौकियां तक खाली कर देते हैं। क्या इस बात में कोई सच्चाई है, यह मैं जानना चाहता हूँ।

**SHRI CHENNAMANENI VIDYA SAGAR RAO:** Madam, after Mr. Musharraf's speech on 12th January, it is reported that the infiltration was a bit less. Now it is estimated that 72-75 camps are currently active outside our borders in the PoK and other places. So far as this country is concerned, whenever they are coming in, whenever they are trying to

cross the borders, they are shot dead. Active steps are being taken. Many ISI modules have been busted. Of the people who succeed in infiltrating into our country, a number of persons have been arrested. Like that, all steps are being taken. But there are no specific camps, which are in the notice of the Government. The persons who come in are caught and all necessary legal steps are being taken against them. So far as the militants belonging to tanzems are concerned, they are outside the border and they are coming in from Afghanistan and other places. *(Interruptions)*.

THE DEPUTY CHAIRMAN: In fact, today, we have allowed four hours for a discussion, a comprehensive discussion, on the Kashmir issue. All the details can be put to the Minister...*(Interruption)*.

DR. T. SUBBARAMI REDDY: Still, I have to put a question now'

THE DEPUTY CHAIRMAN: It is much better if Members who are not speaking there put questions here.

DR. T. SUBBARAMI REDDY: I am not speaking there.

THE DEPUTY CHAIRMAN: The matter is going to be discussed in detail there.

**श्री संजय निरूपम :** उप सभापति महोदया, आपने सही कहा कि कश्मीर अपने आप में इतना बड़ा विषय है कि इस पर एक नहीं, कम से कम हजार प्रश्न पूछे जा सकते हैं लेकिन हमें हजार प्रश्न नहीं पूछने हैं, जो लिमिटेड रेलवेंट सप्लीमेंटरी प्रश्न हो सकता है, वह मैं पूछना चाहता हूँ। महोदया, सरकार के बयान से यह स्पष्ट हो रहा है कि आतंकवादी गतिविधियों के ऊपर नियंत्रण स्थापित किया जा रहा है और इस तरह की घटनाओं में कमी आई है। आड़वाणी जी यहां बैठे हुए हैं, मैं उनसे यह कहना चाहता हूँ कि पिछले 2-3 महीनों में सरकार की तरफ से आतंकवादियों की घुसपैठ के संदर्भ में अलग-अलग बयान आए हैं। हमारे जो संबंधित केन्द्रीय मंत्री है, चाहे वे रक्षा मंत्री हो या विदेश मंत्री हो या गृह मंत्री हों, सबकी तरफ से अलग-अलग तरह के बयान आ रहे हैं। एक मंत्री का बयान आता है कि घुसपैठ बंद हो गई है, दूसरी मंत्री का बयान आता है कि घुसपैठ अभी भी जारी है। मैं यह निवेदन करना चाहता हूँ कि सचमुच लोग यह जानना चाहते हैं और मैं भी यह जानना चाहता हूँ कि इस समय घुसपैठ हो रही है या पूरी तरह से बंद की जा चुकी है?

महोदया, इसी से जुड़ी हुई एक नयी इन्फॉर्मेशन मेरे पास है और मैं चाहता हूँ कि इसे मैं आड़वाणी जी के सामने रखूँ। इंटेलिजेंस की रिपोर्ट ऐसी है कि नेपाल की तरफ से सिक्किम में जो माओ आतंकवादी आ रहे हैं, उनका संबंध कश्मीर के आतंकवादियों से स्थापित हो रहा है। मैं यह जानना चाहता हूँ कि क्या कोई ऐसी जानकारी सरकार के पास है? दूसरा मुझे घुसपैठ के संदर्भ में

सरकार की तरफ से स्पष्ट बयान चाहिए कि सचमुच घुसपैठ हो रही है या हमेशा के लिए या फिलहाल बंद हो गई हैं?

**उप प्रधान मंत्री तथा गृह मंत्री (श्री लाल कृष्ण आडवाणी) :** महोदया, इस सवाल का महत्व इस कारण है कि पाकिस्तान की ओर से यह दावा किया जा रहा है कि हमने घुसपैठ पर रोक लगा दी है, हमने घुसपैठ बंद कर दी है, यह दावा उन्होंने किया है। इससे यह अर्थ भी निकलता है कि पहले तो हम करवाते थे लेकिन अब हमने घुसपैठ बंद कर दी है। यहां तक कि हमको यह कहलवाया गया है कि हमने सर्वदा के लिए बंद कर दी है, टेम्प्रेरिली बंद नहीं है। इस पर भारत सरकार का यह कहना है कि घुसपैठ होती है या नहीं होती है, कम हुई है या बढ़ गई हैं, इसका एकदम अनुमान लगाना संभव नहीं है। Over a period of time हम एसेसमेंट करते हैं और हमारी अलग-अलग एजेंसीज रिपोर्ट करती हैं, उसके आधार पर मत बनता है। अब हम कम्पेयर करते हैं इसी काल-जून-जुलाई का पिछले जून-जुलाई से, उससे पिछले जून-जुलाई से, तो उसके आधार पर लगता है कि घुसपैठ कुछ कम हुई है, लेकिन हुई हैं। ऐसी घटनाएं भी हुई हैं कि जब घुसपैठियों को रोका है, उनको मारा है या उनको गिरफ्तार किया है ऐसी घटनाएं भी हुई हैं जिसके आधार पर मोटे तौर पर सरकार का कहना यह है कि अगर पिछले सालों से तुलना की जाए तो इस काल में कुछ घुसपैठ कम हुई हैं, लेकिन बंद नहीं हुई हैं, जारी हैं। फिर भी हम जानते हैं कि घुसपैठ के मामले में उनको पता है कि पहले से घुसपैठिये इतने हैं कि कम से कम कुछ महीनों के लिए, तीन-चार महीनों के लिए हिंसा का स्तर वैसे का वैसा कायम रखना भी सम्भव है। यह सारी बातें जो हमने कही हैं। कभी कोई किसी में से किसी वक्तव्य में से एक चीज ले लेता है और उसके आधार पर रिपोर्ट होती है। लेकिन पूरी स्थिति यह है जिसे मैंने आपके सामने, सदन के सामने रखी है।

**श्री संजय निरुपम :** सिक्किम के बारे में भी।

**श्री लाल कृष्ण आडवाणी :** जहां तक सिक्किम की बात है, यह सारे अनुमान हैं, अन्दाज है यह हम जानते हैं। पाकिस्तान तथा और भी हमारे पड़ोसी देश हैं जैसे नेपाल है, जैसे बंगला देश है वहां के सहारे भी कुछ न कुछ हमारे यहां पर करवाने की कोशिश करता रहा है, यह जानकारी है।

**श्री रमा शंकर कौशिक :** मैडम, माननीय मंत्री जी ने अपने उत्तर में बताया है कि इन्होंने सीमा प्रबंधन सही किया है, आतंकवादियों के विरुद्ध त्वरित कार्रवाई की है तथा स्थिति को इन्होंने मजबूत किया है। लेकिन मैडम, जब आंकड़े देखते हैं तो पता लगता है कि आतंकवादी घटनाओं में जरा सी भी कमी नहीं आई हैं, गत वर्ष की तुलना में भी देखें तो। मैडम, पिछले वर्ष 437 नागरिक मारे गए थे और इस वर्ष 488 मारे गए हैं। इतने ही समय में 488 मारे गए हैं, तो कैसे सरकार दावा कर रही है कि इतने सारे प्रबंधन करने के बाद आतंकवादी घटनाओं की, आतंकवादियों द्वारा नागरिकों के



मारे जाने की घटनाओं को हमने कम कर दिया है, बल्कि कतई कम नहीं हुई हैं। मैं माननीय मंत्री जी जानना चाहता हूँ कि आखिर आपके प्रबंधन में कहां कमी हैं और इस कमी को दूर करके कब तक आप आतंकवादी घटनाओं पर कंट्रोल कर पाएंगे?

SHRI CHENNAMANENIVIDYA & AGAR RAO: Madam, we have not stated that the cross-border terrorism has totally been stopped. It is going on. But, because of the diplomatic steps and the security measures taken by the Government, we could control the situation. However, we are strengthening our borders; we are sharing the intelligence inputs; we are jointly managing the situation with the cooperation of the State Government, and we will be able to curb this kind of militancy.

डा. अबरार अहमद : थैंक्यू मैडम। मैडम, मैं माननीय मंत्री जी से यह जानना चाहूंगा कि जो आतंकवादी घटनाएं हो रही हैं और आतंकवाद चल रहा है उसमें भारी पूंजी और हथियार काम में आ रहे हैं। तो क्या सरकार की निगाह में यह है कि आतंकवादियों को जो पैसा और हथियार मिल रहे हैं वह पाकिस्तान सक अलावा भी क्या दूसरे देशों से उन आतंकवादियों को पाकिस्तान के थ्रु पैसा और हथियार पहुंचाए जा रहे हैं और उसमें क्या भारत को बराबर तसल्ली देने के बावजूद पाकिस्तान को आर्थिक मदद और हथियार देता रहा है? तो क्या वह भी उस आतंकवाद की गतिविधियों में काम आ रहे है? इसके साथ साथ मैं माननीय मंत्री जी से यह जानना चाहूंगा कि हमने जिन आतंकवादियों को देश की जेलों से निकाल कर कंधार ले जाकर छोड़ा या कारगिल से जिन्दा जाने दिया गया, तो हाल में जो कालूचक की घटना घटी, कासिम नगर की घटना घटी, कश्मीर असेम्बली में घटी, ससंद में घटी, तो उनका इसके अंदर कितना योगदान है, उनका क्या हाथ है वह बताएं?

SHRI CHENNAMANENI VIDYA SAGAR RAO: Madam, there are no definite reports to this effect as to how much money is being received by certain militant outfits. But, most of these *tanzeems* are getting money through hawala operations. They are supplying illegal arms, indulging in smuggling of narcotics and doing all sorts of illegal things to get money. But, there are no inputs to show specifically that this particular country is giving this much money to this particular organization. However, they are getting money through these clandestine operations.

डा. अबरार अहमद : मैडम, मैं यह जानना चाहता हूँ कि जिन आतंकवादियों की हमने अपनी जेलों से जाकर कंधार छोड़ा था, उनका इस आतंकवादी घटनाओं में कितना हाथ है?

SHRI CHENNAMANENI VIDYA SAGAR RAO: That was already answered. ...*(Interruptions)*... The question does not arise, at this stage, Madam. So many things have already...*(Interruptions)*...

THE DEPUTY CHAIRMAN: Shri Rajiv Ranjan Singh 'Lalan' आप डिस्कशन में यह बात पूछ लीजिएगा। यह बात डिस्कशन में आ जायेगी। .....(व्यवधान)

**श्री राजीव रंजन सिंह 'ललन' :** उपसभापति महोदया, जम्मू और काश्मीर में दो तरह की आतंकवादी गतिविधियां हैं। एक सीमापार से जो आतंकवादी प्रवेश कर रहे हैं और दूसरे जो हमारे देश के अंदर सक्रिय हैं। मैं सरकार से यह जानना चाहता हूँ कि जो आतंकवादी देश के अंदर सक्रिय हैं, क्या सरकार ने उनकी पहचान की है? और यदि पहचान की है तो उनकी संख्या कितनी है? उन पर प्रभावी ढंग से नियंत्रण पाने के लिए सरकार के पास क्या ठोस कार्य योजना है?

**SHRI CHENNAMANENIVIDYA SAGAR RAO:** Madam, the ISI-outfits are continuously trying to destabilise the country. Wherever there is disturbance in the country, they want to involve themselves in it; they want to support those persons who are inimically disposed against this country. But this has been successfully tackled by our Forces. We are sharing intelligence inputs with the respective State Governments, and we are controlling these activities.

THE DEPUTY CHAIRMAN: Dr.T. Subbarami Reddy. Are you going to speak in the Short Duration Discussion?

DR.T. SUBBARAMI REDDY: No. Madam, if I had to speak, there is no point in my asking a question now.

THE DEPUTY CHAIRMAN: I mean, you will get an opportunity. I thought somebody else can put a question.

DR.T. SUBBARAMI REDDY: Madam, I am not speaking in the Short Duration Discussion. The hon. Minister, in his reply, has stated, The strategies, tactics and dynamic deployment to counter terrorists are constantly reviewed, refined and monitored at various levels in the State and Central Government." We appreciate that. But we only regret that there is absolutely no improvement. As one of our colleagues said, the number of civilians killed in 2002 was 438, as against 437 in 2001. I would like to know from the hon. Deputy Prime Minister whether he had brought to the notice of the U.S. Secretary of State, Mr. Powell, when he met him, that the ISI activities are still going on, and also, that Pakistan still supports the terrorists. If so, what was his reaction? I would also like to know whether our Deputy Prime Minister had demanded that all the 20 extremists, as mentioned in the list given by India to Pakistan, should be handed over to India, before the process of normalising the relations between the two

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countries can start. I would also like to know from the hon. Deputy Prime Minister. .... (*Interruptions*) .....

THE DEPUTY CHAIRMAN: Give him time to answer!

DR. T SUBBARAMI REDDY: What are the steps being taken in this regard? Generally, he is looking after this and that. But what are the concrete steps being taken to control terrorism? One is, Pakistan must cooperate; they must stop supporting it. Secondly, the respective State Government should be helped by the Central Government. The other Members would also like to know what concrete steps are being taken by the Central Government. How are you going to help the State Governments in controlling the terrorist activities? Though you have the mind and heart to control..... (*Interruptions*)....

THE DEPUTY CHAIRMAN: He is not going to speak in the debate. So, he is making a speech now!

SHRI CHENNAMANENI VIDYA SAGAR RAO: Madam, ..... (*Interruptions*).....

DR. T. SUBBARAMI REDDY: No; Madam, I want the Deputy Prime Minister to reply.

SHRI CHENNAMANENI VIDYA SAGAR RAO: Madam, irrespective of political differences, all the parties in the country are seriously concerned about the Pak-sponsored terrorism. We are all seriously concerned, and the hon. Deputy Prime Minister as Shri Subbarami Reddy has suggested, had brought to the notice of Mr. Powell all these things, not once, but on a number of occasions. There is also a clear response from the various dignitaries of the United States of America, and they want that President Musharraf should stop sending terrorists to India.

DR. T. SUBBARAMI REDDY: Madam, I want an answer from the Deputy Prime Minister.

THE DEPUTY CHAIRMAN: Anybody can answer.

DR. T. SUBBARAMI REDDY: No, I am sorry; I want to know, what was the reaction of Mr. Powell. When he did not speak to him, how can he give a reply?

THE DEPUTY CHAIRMAN: He will reply.

SHRI CHENNAMANENIVIDYA SAGAR RAO: I want to tell the hon. Member, through you, Madam ..... (*Interruptions*) .....

DR.T SUBBARAMI REDDY: Madam, what is the point in his giving a reply?

SHRI CHENNAMANENI VIDYA SAGAR RAO: I want to tell the hon. Member through you, Madam, that I was also present at the time of meeting. Therefore, I can answer this question. Mr. Subbarami Reddy, my colleague, should understand that I was also there at the meeting; therefore, the hon. Deputy Prime Minister had directed me.

THE DEPUTY CHAIRMAN: Are you from Andhra Pradesh?

SHRI CHENNAMANENI VIDYA SAGAR RAO: Yes.

THE DEPUTY CHAIRMAN: Oh! That is the problem.

SHRI CHENNAMANENI VIDYA SAGAR RAO: I was also present. I am equally concerned about the Pak-sponsored terrorism!

DR.T. SUBBARAMI REDDY: Madam, he is a very competent person from Andhra Pradesh. That I am not denying. But what I am saying is if only the hon. Deputy Prime Minister could tell me what was the reaction of Mr. Powell, I will be more satisfied!

SHRI CHENNAMANENI VIDYA SAGAR RAO: Madam, I am competent to answer the questions raised by Mr. Subbarami Reddy! Since I was also present at the meeting, I can .....(*Interruptions*).....

**उप-सभापति :** श्री मोती लाल वोरा, आप जल्दी से प्रश्न पूछ लीजिए तो जवाब भी जल्दी आ जाएगा।

**श्री मोती लाल वोरा :** उपसभापति महोदया, आतंकवादी गतिविधियों को रोकने के संबंध में पिछले 6 महीनों में जो आश्वासन पाकिस्तान ने निरंतर दिये हैं, उन आश्वासनों पर हमने अगर भरोसा कर लिया तो आतंकवादी गतिविधियां बढ़ेगी ही। न केवल जम्मू कश्मीर में, हिमाचल में बल्कि उत्तरांचल तक भी इनके फैलने की संभावना आई है। यह आज के इस प्रश्न में है। मैं माननीय मंत्री जी से पूछना चाहता हूँ कि क्या आप पाकिस्तान पर इस प्रकार भरोसा करते रहेंगे। जम्मू में हाल में जो कासिम नगर में 27 मजदूर मारे गये उसके पहले भी मजदूरों और दूसरे लोगों की हत्या हुई तो कितने समय तक आप इसका इंतजार करेंगे?

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THE DEPUTY CHAIRMAN: Question Hour is over. But this question remains. When we take up the Short Duration Discussion on Jammu and Kashmir, perhaps, the reply will come. So, we can still hope for a reply.

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**WRITTEN ANSWERS TO STARRED**

**QUESTIONS Indo-US Defence Policy Group meet**

\* 244. MISS MABEL REBELLO: Will the Minister of DEFENCE be pleased to state:

(a) whether it is a fact that the Indo-US Defence Policy Group met from 20-23 May, 2002 in Washington DC;

(b) if so, the details of progress made in the areas of cooperation on defence and security matters in this meeting; and

(c) the details of decisions jointly taken by the Indo-US Defence Policy Group in December 2001, matured so far?

THE MINISTER OF DEFENCE (SHRI GEORGE FERNANDES):

(a) It is a fact that the Indo-US Defence Policy Group met from 20-23, May, 2002 in Washington DC.

(b) The Meeting led to a greater appreciation of India's security concerns, particularly in regard to Pakistani's sponsored cross-border terrorism. The two sides also reaffirmed their commitment to continue to cooperate in the task of combating terrorist organizations and entities and to prevent proliferation of weapons and mass destruction. It was further decided that the two sides would cooperate in the areas of specialized training programmes and joint exercises as also to develop a defence supply relationship.

(c) The details of significant decisions jointly taken by the Indo-US Defence Policy Group in December 2001 which have matured are as follows:

(i) Signing of a General Security of Military Information Agreement, (ii) Combined naval patrols in the Strait of Malacca, (iii) Resumption of defence trade, beginning with the "Firefinder" radar purchase, (iv) Combined Special Forces airborne exercises in Agra and (v) India-US Ballistic Missile Defence Workshop.